Central Administrative Tribunal Principal Bench

C.P. No. 574/2016 In OA No. 765/2014

New Delhi this the 17th day of November, 2016

Hon'ble Sh. Raj Vir Sharma, Member (J) Hon'ble Sh. K.N.Shrivastava, Member (A)

Dinesh Kumar (Aged about 41 yrs.) S/o Late Sh. Ram Prasad, Working in Deptt. of PMR, Workshop, R/o AllMS, Ansari Nagar, Delhi-110029.

... Applicant

(By Advocate: Mr. Lalta Prasad)

Versus

Sh. M.C. Mishra Director, AIIMS, Ansari Nagar, New Delhi-110029.

... Respondents

ORDER (ORAL)

Mr. Raj Vir Sharma, M(J)

Heard the learned counsel for the petitioner. No contempt is made out in this case. Hence, the same is dismissed in limine.

(K.N. Shrivastava)
Member (A)

(Raj Vir Sharma) Member (J)

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